## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

.

**PETITION NUMBER** 

: CP/709/(IB)/2017

NAME OF THE PETITIONER(S)

: NOBLE CONSOLIDATED GLAZINGS LTD

NAME OF THE RESPONDENT(S)

: MARG LIMITED

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Prettin S-drasn

Coursel for O.C

1 leets

9. V. J. ARUL RAJ

Coursel for Resp

10Alaj

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent filed vakalat and prayed for time to file counter. Time is extended at request. Put up on 05.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc